

(For judgment)

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NOS.4247-4248 OF 2000

Siddhartha Tubes Limited
Appellant (s)

Appel

VERSUS

Commissioner of Customs & Central Excise, Indore (MP)
Respondent (s)

Respo

(HEARD BY HON'BLE ASHOK BHAN AND S.H. KAPADIA,JJ.)

Date : 16/12/2005 This Petition was called on for judgment today.

For Appellant (s)

Mr. Sushil Kumar Jain,Adv.

For Respondent(s)

Mr. P. Parmeswaran,Adv.

g in Court No.6

Hon'ble Mr. Justice S.H. Kapadia sittin

shok

pronounced Judgment of the Bench comprising Hon'ble Mr. Justice A

Bhan and His Lordship.

to costs in terms

The appeals are partly allowed with no order as

of the signed judgment.

Aggarwal)

(Neena Verma)

(Vijay

t Master

Court Master

Cour

Signed Reportable judgment is placed on the file.